

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.A. 217/C-II/2017 in C.P. 99(ND)2013

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.06.2018.

NAME OF THE COMPANY: Vijay Julka V/s. M/s. Supriya Pharmaceuticals Ltd. & Ors.

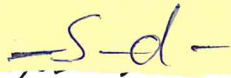
SECTION OF THE COMPANIES ACT: 424(3)

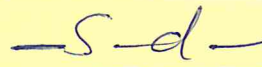
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sermon Rawat and Mr. Parikshit Goyal, Advocates for Petitioner
Mr. Rahul Sharma, Advocate for the Respondent

ORDER

Arguments part heard. To come up for further consideration on
2nd August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)